

DIVISION BENCH
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/3(KB)2023
COMP.APPL/12(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	GARDNER SMITH [SOUTH EAST ASIA] PVT LTD VS GEM REFINERIES (1997) PVT. LTD.
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Operational Creditor
Ms. Urmila Chakraborty, Adv.]
Mr. Riyanshu Agarwal, Adv.]
Ms. Rishika Goyal, Adv.]

Mr. Shuvasish Sengupta, Adv.] For the Corporate Debtor
Mr. Soumyajit Mishra, Adv.]

ORDER

1. Ld.Counsel for the parties present.
2. Registry is directed to accept the IBC compliant petition filed by the Operational Creditor.
3. Post the matter on **10/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**